

equipments required for ground water development is in operation since 1976 and is applicable to all the States/Union Territories.

(c) and (d) Yes, Sir. During the last 3 years the State has received Central assistance under the scheme of Rs. 1 lakh only in the year 1983-84 for purchasing measuring equipments for flow of water.

[*Translation*]

Education of deaf and dumb children under new education policy

1084. DR. PRABHAT KUMAR MISHRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the total number of deaf and dumb children in the country who are getting education ;

(b) whether Government have made special provisions for them under the new education policy ; and

(c) if so, the facilities likely to be given to them in future ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) :

(a) It is estimated that about 15,000 deaf, dumb and partially hearing children are getting education in the country.

(b) and (c) The National Policy on Education—1986 envisages that wherever feasible, education of children with motor handicaps and other mild handicaps will be common with that of others and that special schools with hostels will be provided as far as possible at district headquarters, for the severely handicapped children. The facilities to be provided in future will depend upon the programme of action and the availability of resources in pursuance of the National Policy on Education - 1986.

[*English*]

News item captioned "Doctors' callousness kills child"

1085. SHRI KAMLA PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of Government has been drawn to the news-item Captioned "Doctors' callousness kills child" appearing in the Hindustan Times dated 7 July, 1986 ;

(b) if so, whether the child died because of wrong blood transfusion and if so, the steps taken to ensure that this is not repeated in future ;

(c) whether wrong labelling in Safdarjung Hospital is common and deaths are hushed up ; and

(d) if so, the remedial steps are proposed to be taken in the matters ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.

(b) No, Death was due to Septicaemia.

(c) No, Sir.

(d) Necessary medicines are usually available to tackle such situations.

Collapse of Nehru Bridge on River Mandovi in Goa

1086. SHRI SHANTARAM NAIK : Will the Minister of TRANSPORT be pleased to state :

(a) whether Nehru Bridge on river Mandovi in Goa has collapsed ; and

(b) if so, the loss of life and property as a result thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir. Two spans of Nehru Bridge across the river Mandovi on NH 17 near Panaji have collapsed on the 5th July, 1986 ; and

(b) As so far reported by Government of Goa, Daman & Diu this accident has